Name of the Corporate debtor: Pratibha Industries Limited Date of commencement of liquidation: 8th February 2021 List of stakeholders as on: 30 June 2024

List of operational creditors (Government Dues)

	Details of Claimant			Details of claim received			Details of claim admitted					
Sr. No.	Department	Government	Identification No.	Date of receipt	Nature of Claim	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt cover ed by lien or attac hmen t pendi ng dispo sal	Whet her lien / attac hmen t remo ved? (Yes/ No)	% share in total amount of claims admitte	Remarks, if any
1		GST Department - Maharashtra (VAT, CST) - FY 2015-16 and FY 2016-17			Unsecured	43,76,28,220	42,25,46,235	Government Dues	-	NA	6.03%	The amount rejected basis the Assessment Order passed under MVAT & CST Act for FY 2015-16 and FY 2016-17.
2		Cell), Export, New Customs House, Ballard Estate, Mumbai	PAN: ACMPB3822B (D.Behera)	14-Feb-19	Unsecured	1,39,63,388	1,39,63,388		-	NA	0.20%	
3		Office of the Director General of GST Intelligence, Mumbai Zonal Unit Assistant Commissioner of Income Tax (TDS) - (2)(1),			Unsecured	34,83,01,771	19,18,162	Government Dues	-	NA	0.03%	
4		Mumbai			Unsecured	33,17,47,287	33,17,47,287	Government Dues	-	NA	4.73%	
5		Deputy Excise and Taxation Commissioner (ST), Gurugram, South			Unsecured	7,74,36,558	7,74,36,558	Government Dues	_	NA	1.10%	
6		Bangalore, Karnataka VAT - FY 2010-11 and FY 2011-12	No. DCCT-5.5/DVO- 5/2018-19 No. DCCT(A) 5.6/T 2853/19 20	11-02-2019 06-03-2021	Unsecured	44,02,65,363	44,02,65,363	Government Dues	-	NA	6.28%	
7		GST Department - Maharashtra (VAT, CST) - FY 2008-09 to FY 2012-13		12-Feb-19	Unsecured	37,80,66,851	37,80,66,851	Government Dues	-	NA	5.39%	
8		GST Department - Maharashtra (VAT, CST) - FY 2012-13 and FY 2014-15 Deputy Commissioner of Income Tax - Central Circle 3(1),			Unsecured	59,41,02,775	59,41,02,775	Government Dues Government	-	NA	8.47%	
9		Mumbai			Unsecured	1,76,00,56,090	1,76,00,56,090	Dues	-	NA	25.10%	
10		Assistant Commissioner of CGST & CENTRAL EXCISE, Mumbai East GST Department - Maharashtra (VAT, CST) - Interest Order			Unsecured	34,31,52,475	34,31,52,475	Government Dues Government	-	NA	4.89%	
11		FY 2008-09 to FY 2012-13 B.DEPUTY EXISE & TAXATION COMMISSIONER (ST)			Unsecured	19,10,43,969	19,10,43,969	Dues	-	NA	2.72%	
12		GURUGRAM (SOUTH) EXISE & TAXATION DEPARTMENT HARYANA.		04-10-2021	Unsecured	7,74,36,558	7,74,36,558	Government Dues	-	NA	1.10%	
13		C.DEPUTY COMMISSIONER OF COMMERCIAL TAXES, (AUDIT) - 5.7, BANGLORE.		01-04-2022	Unsecured	6,85,00,137	6,85,00,137	Government Dues	-	NA	0.98%	-
14		Dy. Commissioner State Taxes, Recovery Kashmir Jammu and Kashmir UT		21-09-2023	Unsecured	5,81,11,959	5,81,11,959	Government Dues	-	NA	0.83%	_
15		Deputy Commissioner State Tax, Circle B, Zone Jaipur III, Rajasthan		12-06-2024	Unsecured	16,74,33,435	2,54,92,999	Government Dues	-	NA	0.36%	

16	Department of Goods and Services Tax, Government of Maharashtra, Sameer Satam, State Tax Officer, Chembur - East, MUM-VAT-C-117, Cabin No. G7, 1st Floor, Division 12	20-02-2	124 Unsecured	2,53,27,244	-	Government Dues	-	NA	0.00%	
17	Assistant Commissioner, Central Excise and Central tax, Dharwad Division, Rashmi Rao	28-03-2	024 Unsecured	6,62,55,600	6,06,02,433	Government Dues	-	NA	0.86%	
18	Commissioner of CGST and Central Excise Navi Mumbai Commissionerate	27-09-2	023 Unsecured	2,12,96,33,526	-	Government Dues	-	NA	0.00%	
19	Department of Goods and Services Tax, Government of Maharashtra, MUM-VAT-C-101, Saki Naka_701, Nodal Division -12	09-05-2	024 Unsecured	16,81,148	16,81,148	Government Dues	-	NA	0.02%	
20	Deputy Commissioner of Commercial Taxes(Audit)- 3.2,DGSTO-3, BMTC Building, Shanti Nagar, Bengaluru 27	29-05-2	024 Unsecured	1,89,95,305	-	Government Dues	-	NA	0.00%	
21	EPFC - II Recovery Office, Regional Office, Delhi (North)	-	Secured	5,44,17,59,497	2,16,51,29,949	Government Dues	-	NA	30.88%	
Total				12,97,08,99,156	7,01,12,54,336	Government Dues	-		100%	